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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 369/2019

WARNER BROS. ENTERTAINMENT INC. ..... Plaintiff

Through: Ms. Disha Sharma, Adv.

versus

HTTP.//TAMILROCKERS.WS & ORS.

..... Defendants

Through: None

**CORAM:** 

SH. DEVENDER KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER

**%** 04.12.2020

File taken up today due to notification no.321/Estt./E-I/DHC dated 20.03.2020

## **CS(COMM) 369/2019**

Learned counsel for plaintiff has submitted that all the defendants have been served, whereas report of certain defendants is not clear.

Put up for consideration of service on 16.12.2020.

DEVENDER KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

**DECEMBER 04, 2020/tp** 

Click here to check corrigendum, if any